

(A)

M/s N. P. Choudhury
S. R. Choudhury
CAT / J / II

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./P.A.No.....525.....1992

.....Akhil Kumar Chak.....Applicant (s)

Versus

.....Union of Andhra Pradesh.....Respondent (s)

Sr. No	Date	Order with Signature
1	26.10.92	Registry has rightly raised an objection relating to jurisdiction of this Bench. There is no appearance on the side of the petitioner. Call on 2.11.92 for admission before the Division Bench. <i>[Signature]</i> Vice-Chairman
2.	2.11.92	None appears for the Petitioner. Grievance of the Petitioner relates to his recruitment as a Soldier to an Army. We have no Jurisdiction. Hence the application be returned to the Petitioner to be filed with the appropriate forum if so advised. <i>[Signature]</i> Vice-Chairman <i>[Signature]</i> Member (Admn.)